

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA.2558/94

Dated this the 28th day of February, 1995.

Shri N.V. Krishnan, Hon. Vice Chairman(A)
Dr. A. Vedavalli, Hon. Member(J)

1. Shri Gauri Shanker,
S/o Shri Tulsi Ram,
R/o House No.E-85,
Mohd, Pur, R.K.Puram,
New Delhi.
2. Suresh Kumar,
S/o Shri Ganga Ram,
R/o D-11, Y-A-33, Moti Bagh,
New Delhi.
3. Shri Rakesh Kumar,
S/o Shri Ramesh Chand,
R/o 13/171, Dakshinpuri Extn.
New Delhi.
4. Rajender Singh,
S/o Shri Tula Singh,
R/o 1608, Netaji Nagar,
New Delhi.
5. Naval Kishore,
S/o Shri Suraj Bhan Khariya,
R/o House No.B.654, JwalaPuri,
Nangloi, New Delhi 110 041.
6. Jitender,
S/o Shri Rulda Ram,
R/o House No.808, Kamrabangs,
Chandni Mahal, Daryaganj,
New Delhi 110 002.
7. Raj Kumar,
S/o Shri Attar Singh,
S/o 188/4, Andrews Ganj,
New Delhi 110 049.
8. Shalok Chand,
S/o Shri Uggar Sen,
Vijay Colony,
Bawana, Delhi 110 039.
9. Som Pal Singh,
S/o Shri Mangam Singh,
Village & Post Sultanpur Davas,
Delhi 110 039.
10. Madan Pal,
S/o Shri Hukum Singh,
House No.201, Savitri Nagar,
Malaviya Nagar, New Delhi 110 017.
11. Sarwan Kumar,
S/o Shri Moti Ram,
House No.WZ-53,
Village Dashgarha,
New Delhi 110 012.

12. Bhale Singh
S/o Shri Moti Ram,
R/o L-403, SThakurpur,
J.J. Colony, Delhi 110 034.

13. Laxman Singh,
S/o Shri Chunni Singh,
House No.615, Sector-3,
Pushp Vihar, Saket,
New Delhi 110 017.

14. Jai Prakash Pandey,
S/o Shri Krishan Singh,
R/o E-243, Kidwai Nagar,
New Delhi.

15. Kailash Chand,
S/o Shri Suraj Bhan,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi.

16. Tirath Pal,
S/o Shri Ishak Lal,
Ministry of Finance, Department
of Revenue, North Block, New Delhi.

17. Jeet Ram,
S/o Shri Jagbir Singh,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi.

18. Vinod Kumar,
S/o Mahender Singh,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi.

19. Naresh Kumar,
S/o Shri Har Charan,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi.

20. Veer Singh,
S/o Shri Hukam Singh,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi.

21. Ashok Kumar,
S/o Shri Dharam Pal,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi.

Applicants

By Advocate: None

versus

1. Union of India through its
Secretary,
Ministry of Finance, Department
of Revenue, North Block, New Delhi.

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2. Union of India through its
Secretary,
Ministry of Personnel, Public
Grievances and Pensions,
North Block, New Delhi. Respondents

By Advocate: None.

ORDER (Oral)
(By Shri N.V. Krishnan)

This application was listed on 23.12.94 when Shri Raman Kapoor appeared on behalf of the respondents. He was directed to produce a copy of the circular dated 7.6.88 referred to, in the OM dated 10.9.93. Since then, there have been 4 hearings on 10.1.95, 17.1.95, 27.1.95 and 8.2.95. Only on one occasion, on 17.1.95, one of the applicants Shri Gowri Shanker was present. The direction of 23.12.94 has not been complied with. None is present today though called twice.

2. Hence the OA is dismissed in default.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

N.V. Krishnan
28.2.95

(N.V. Krishnan)
Vice Chairman (A)

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